OFFICE OF THE BAR COUNCIL OF MEGHALAYA, SHILLONG

CORRIGENDUM

HCM.II/50/2014-Estt/764

Dated Shillong 15th September, 2022

It is hereby informed to all concerned that due to typical error, the final electoral list issued by the undersigned vide **Notification HCM.II/50/2014-Estt./721 dated 22nd July, 2022** erroneously notified 819 electorates instead of 798. The total electorates already enrolled in the final electoral roll of the Bar Council for the first Bar Council election to be held on 23rd September, 2022 are **798**. Hence, this corrigendum.

Member
Adhoc Committee
Bar Council of Meghalaya,
Shillong

Memo No. HCM.II/50/2014-Estt/ 764-A Dated Shillong 15th September, 2022 Copy to:

- 1. The Advocate General, High Court of Meghalaya for favour of kind information.
- 2. Shri K.S. Kynjing, Senior Advocate, High Court of Meghalaya for favour of kind information.
- 3. The District & Sessions Judge, Shillong/Jowai/Nongpoh/Nongstoin/Williamnagar/Tura/Baghmara/Resubelpara/Ampati/Khliehriat/Mawkyrwat for favour of kind information and necessary action.
- 4. The Judicial Magistrate First Class, Mairang Court for favour of kind information and necessary action.
- 5. The Judicial Magistrate First Class Sohra Sub-Division, Amlarem Sub-Division, Dadenggre Sub-Division for favour of kind information and necessary action.
- 6. The Judge, District Council Court, KHADC, Shillong/JHADC, Jowai/GHADC, Tura for information and necessary action for favour of kind information and necessary action.

- 7. The President/Secretary, High Court Bar Association, Shillong, for kind information and necessary action.
- 8. The President/Secretary, Shillong Bar Association, Shillong, for kind information and necessary action.
- The President/Secretary, Jaintia Hills District Bar Association, Jowai, for kind information and necessary action.
- The President/Secretary, Nongpoh Bar Association, Nongpoh, for kind information and necessary action.
- 11. The President/Secretary, Nongstoin Bar Association, Nongstoin, for kind information and necessary action.
- 12. The President/Secretary, Tura Bar Association, Tura, for information and necessary action.
- 13. The President/Secretary, Williamnagar Bar Association, Williamnagar, for kind information and necessary action.
- 14. The President/Secretary, Khliehriat Bar Association, Khliehriat for kind information and necessary action.
- 15. The President/Secretary, Baghmara Bar Association, Baghmara for kind information and necessary action.
- 16. The President/Secretary, Resubelpara Bar Association, Resubelpara for kind information and necessary action.
- 17. The President/Secretary, Ampati Bar Association, Ampati for kind information and necessary action.
- 18. The President/Secretary, Mawkyrwat Bar Association, Mawkyrwat for kind information and necessary action.
- 19. The System Analyst, High Court of Meghalaya, for uploading the same in the official website.
 - 20. Notice Board.

21. Office File.

Member
Adhoc Committee
Bar Council of Meghalaya,
Shillong